

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.02.2020 (THURSDAY)

COURT - II

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 391 of 2019 Part Heard	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. With	Sidhartha Barua	Roopali Singh- R2&3 Sneha Janakiraman-COC Anannya Ghosh- RP
2.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi & Ors. RP of Alok Industries	Nishant Awana	Roopali Singh- R2&3 Sneha Janakiraman-COC

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 332 of 2020	Hindustan Petroleum Corporation Ltd. & Anr. Vs. S.S. Engineers & Anr.	T. Sundar Ramanathan	
4.	Comp. App. (AT) (Ins) No. 334 of 2020	Suri Rajendra Rolling Mills Vs. Bengani Udyog Pvt. Ltd.	Rajendra Beniwal	
5.	Comp. App. (AT) (Ins) No. 335 of 2020	Prakash Chandra Kapoor & Anr. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Meenakshi Rawat	
6.	Comp. App. (AT) (Ins) No. 337 of 2020	Sagaya Annai Associates Vs. Store N Move Pvt. Ltd.	Mohit D. Ram	
7.	Comp. App. (AT) (Ins) No. 338 of 2020	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	

8.	Comp. App. (AT) (Ins) No. 339 of 2020	Religare Finvest Ltd. Vs. Nippon Investment & Finance Co. Pvt. Ltd. & Ors.	Shobhit Jain	
9.	Comp. App. (AT) (Ins) No. 340 of 2020	Facor Alloys Ltd. & Anr. Vs. Bhuvan Madan RP of Ferro Alloys Corporation Ltd & Ors.	Neeraj Malik	Diwakar Maheshwari

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 709 of 2019	Invent Assets Securitisation & Reconstruction Pvt. Ltd. & Anr. Vs. Rajmal Labhchand Mogra & Ors.	Smriti Churiwal	Aman Varma- R1&2 Swati Gopalani- AVP
11.	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Anjali Sharma-R1 Aanchal Tikmani- R2 to R4
12.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	Vaibhav Sharma
13.	Comp. App. (AT) No. 58 of 2019	Late Devraj Dhanram Represented by his Legal representatives: Mrs.Geetha devraj & Ors. Vs. Firebricks & Potteries Pvt. Ltd. & Ors.	Balaji Srinivasan	A Murali-R1, 5 Abhijit Atur-R6-8 & 10 Goutham Shivshankar-R9 Vishakha Gupta- R11
14.	Comp. App. (AT) No. 272 of 2019	Vidhya Achu Roy Vs. Suraj Mani Engineers Pvt. Ltd.	Nikhil Swami.	Goutham Shivshankar-R2- R5

After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 740 of 2019	Simplex Infrastructures Ltd. Vs. Nitesh Estates Ltd.	Rahul Bisht	Vaishali Goyal

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By Order

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